

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/10/KOB/2023
SECTION	241 (1), 242 C/ACT
NAME OF PARTIES	JENY SUSAN JOSEPH V/S NOAH EXIM AND REALTORS LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRESICE LAW HOUSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, SAMAH ABDUL MAJID, UTTARA P V, GOKUL KRISHNAN R, SHILPA SOMAN, SHARAD JOSEPH KODIANTHARA,JOHN VITHAYATHIL.

25 April 2024

O R D E R

IA(C/ACT)/133/KOB/2023 in CP(C/ACT)/10/KOB/2023

Learned Counsel, Sunil N appears physically on behalf of the Petitioner.

Learned Counsel, Mr. Vijay V Paul appears physically on behalf of the Applicant.

Both sides submit that pleadings are complete in the matter and matter is ripe for final hearing.

List this IA along with main CP(C/ACT)/10/KOB/2023 for final hearing on **31.05.2024.**

CP(C/ACT)/10/KOB/2023

List this matter for further consideration on **31.05.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**